

028367



The High Court of Kerala

Kochi- 682 031  
Dated- 21.03.2019

**Proceedings**

High Court establishment- filling up the vacancy in the category of Personal Assistant (Selection Grade) to Judge, High Court- orders issued.

Read : High Court Proceedings No. A6-43875/2018 dated 15.03.2019

**Order No. A9-13504/2019**

Smt. Dhanalakshmy C.N., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs.39500-83000 with compensatory allowance at the same rate, with effect from 16.3.2019 F.N., vice Smt.Seema K.V., Personal Assistant (Selection Grade) to Judge relieved on deputation to the Central Administrative Tribunal, Ahmedabad Bench as per High Court proceedings read above. Smt.Dhanalakshmy C.N., will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt. Preethy P.Nair, Personal Assistant (Selection Grade) to Judge, retrospectively with effect from 16.3.2019 F.N.

(By Order)

  
K.Haripal  
Registrar General

To

- The persons concerned.
- The Accountant General (A&E), Kerala, Thiruvananthapuram (2 copies)
- The Joint Registrars, High Court
- The Finance Officer, High Court
- The Public Relations Officer and Protocol Officer, High Court
- The Private Secretary to the Chief Justice, High Court
- The Chief Librarian, High Court
- The Assistant Registrar in charge of Chief Justice's Secretariat, High Court
- The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court
- The Finance Wing, High Court
- The G (Accounts- I, II & III) Sections, High Court
- ✓ The IT Section, High Court (for publishing in the High Court website)
- The A1, A2, A3, A4, A5, A6, A7 & A8 Seats, High Court
- The Administrative Records Section, High Court
- The File/Stock file.